

कर्मचारी भविष्य निधि योजना

- * 348. { श्री मधु लिमये :
 डा० राम मनोहर लोहिया :
 श्री किशन पटनायक :
 श्री डा० ना० तिवारी :

क्या सामाजिक सुरक्षा मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार कर्मचारी भविष्य निधि योजना के अन्तर्गत उन कर्मचारियों को भी लाने का है जिनका मासिक वेतन 1000 रुपये से अधिक है ;

(ख) यदि हां, तो यह योजना किस तारीख से लागू की जायेगी ; और

(ग) इस सम्बन्ध में सरकार को कितना अतिरिक्त व्यय करना पड़ेगा ?

बिधि तथा सामाजिक सुरक्षा मन्त्री (श्री डा० कु० सेन) : (क) प्रस्ताव विचाराधीन हैं ।

(ख) प्रश्न नहीं उठता ।

(ग) कर्मचारी भविष्य निधि योजना के अन्तर्गत सरकारी क्षेत्र के अधीन संस्थाओं के कर्मचारियों के लिये मालिक के भाग के अंशदान के रूप में कितना अतिरिक्त व्यय होगा इसका अनुमान नहीं लगाया गया है ।

Fish Marketing Corporation

- * 349. { श्री Rameshwar Tantia:
 श्री Yashpal Singh:
 श्री Bhagwat Jha Azad:
 श्री P. E. Chakraverti:
 श्री P. C. Borooah:
 Maharajkumar Vijaya Ananda:
 श्री Subodh Hansda:
 श्री S. C. Samanta:
 Shrimati Renuka Barkataki:
 श्री Indrajit Gupta:
 Dr. Ranen Sen:
 श्री Dinen Bhattacharya:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that Government is considering to set up a Cen-

tral Fish Marketing Corporation in Calcutta to procure and sell fish; and

(b) if so, when is it likely to start functioning?

The Minister of Food and Agriculture (Shri C. Subramaniam): (a) and (b). It has been decided to establish a Fish Marketing Corporation in Calcutta. The Corporation will start functioning after necessary preliminary steps for its formation and procurement of supplies have been taken.

Rationing in Calcutta:

- * 350. { श्री S. M. Banerjee:
 श्री Yashpal Singh:
 श्री P. R. Chakraverti:
 श्री P. C. Borooah:
 Shrimati Ramdulari Sinha:
 Shrimati Renuka Ray:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether statutory rationing in Calcutta from the 1st January, 1965 has met with success;

(b) if not, the reasons for the same;

(c) whether failure on the part of the Centre to supply adequate quantity of foodgrain is one of the main reasons for its failure; and

(d) if so, the steps taken to make this scheme a success?

The Minister of Food and Agriculture (Shri C. Subramaniam): (a) Yes, Sir. Statutory rationing in Calcutta, which was introduced from 6th January, 1965, has proved a success

(b) to (d). Do not arise.

Buffer Stock of Foodgrains

- * 351. { श्री P. C. Borooah:
 श्री Madhu Limaye:
 श्री Subodh Hansda:
 श्री S. C. Samanta:
 श्री Sidheshwar Prasad:
 Shrimati Savitri Nigam:
 श्री D. N. Tiwary:

Shri Shashi Ranjan:
 Shri Chandak:
 Shri D. D. Mantri:
 Shri Parashar:
 Shri Ram Harkh Yadav:

Will the Minister of **Food and Agriculture** be pleased to state:

(a) whether the Food Corporation is building buffer stocks of wheat and rice;

(b) if so, the extent of the stocks to be built and where they will be kept; and

(c) how their distribution will be administered?

The Minister of **Food and Agriculture** (Shri C. Subramaniam): (a) to (c). The Food Corporation will build up buffer stocks of foodgrains on behalf of the Government. The Central Government intends to build up gradually a buffer stock of 4 million tonnes of wheat and 2 million tonnes of rice at suitable places within the country. The Corporation will administer the building up, maintenance, turn-over and distribution of these stocks in accordance with the directives issued by the Government.

Import of Foodgrains

*352. { Shri D. C. Sharma:
 Shri P. C. Borooah:
 Shrimati Jobraben Chavda:
 Dr. Mahadeva Prasad:
 Shri Gulshan:
 Shri Onkar Lal Berwa:
 Shri Himatsingka:
 Shri Rameshwar Tantia:

Will the Minister of **Food and Agriculture** be pleased to state:

(a) whether the Government of India has proposed a substantial increase in P.L.-480 foodgrain imports in the next two years to build adequate buffer stocks of wheat and rice; and

(b) if so, the decision taken in this regard?

The Minister of **Food and Agriculture** (Shri C. Subramaniam): (a) and

(b). The matter relating to a new agreement under P.L. 480 for imports of foodgrains beyond June 1965 when the supplies under the current agreement are expected to be completed is at present under consideration. It is not possible at this stage to indicate the quantities which might be provided under the new Agreement.

Procurement of Foodgrains

*353. { Shri Prabhat Kar:
 Shri Indrajit Gupta:
 Shri P. C. Borooah:
 Shri D. N. Tiwary:
 Shri Bibhuti Mishra:
 Shri K. N. Tiwary:
 Shri Heda:
 Shri Ramachandra Ulaka:
 Shri Dhuleshwar Meena:
 Shri Chandak:
 Shri P. B. Chakraverti:
 Shrimati Savitri Nigam:

Will the Minister of **Food and Agriculture** be pleased to state:

(a) whether it is a fact that conflicting agricultural price policies pursued by the different States and their divergent procurement policies are coming in the way of procurement of foodgrains and hampering the work of the Food Corporation;

(b) if so, how far the grain procurement targets for this year are likely to be hit thereby; and

(c) the steps taken to clear the way for smooth procurement?

The Minister of **Food and Agriculture** (Shri C. Subramaniam): (a) No, Sir.

(b) and (c). Do not arise.

Wheat from France

*354. { Shri Rameshwar Tantia:
 Shri Vishwa Nath Pandey:
 Shrimati Maimoona Sultan:

Will the Minister of **Food and Agriculture** be pleased to state:

(a) whether it is a fact that France has informed the Government of India that she can supply wheat to India;